Title: Introduction and Passing of National Institute of Technology Bill, 2007.

MR. DEPUTY-SPEAKER: The House would now take up item no. 40 - the National Institutes of Technology Bill, 2007.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of Shri Arjun Singh, I beg to move:

"That the Bill to declare certain institutions of technology to be Institutions of national importance and to provide for instructions and research in branches of engineering, technology, management, education, sciences and arts and for the advancement of learning and dissemination of knowledge in such branches and for certain other matters connected with such institutions, as passed by Rajya Sabha, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to declare certain institutions of technology to be Institutions of national importance and to provide for instructions and research in branches of engineering, technology, management, education, sciences and arts and for the advancement of learning and dissemination of knowledge in such branches and for certain other matters connected with such institutions, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House would now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 37 stand part of the Bill."

The motion was adopted.

Clauses 2 to 37 were added to the Bill.

The Schedule was added to the Bill.

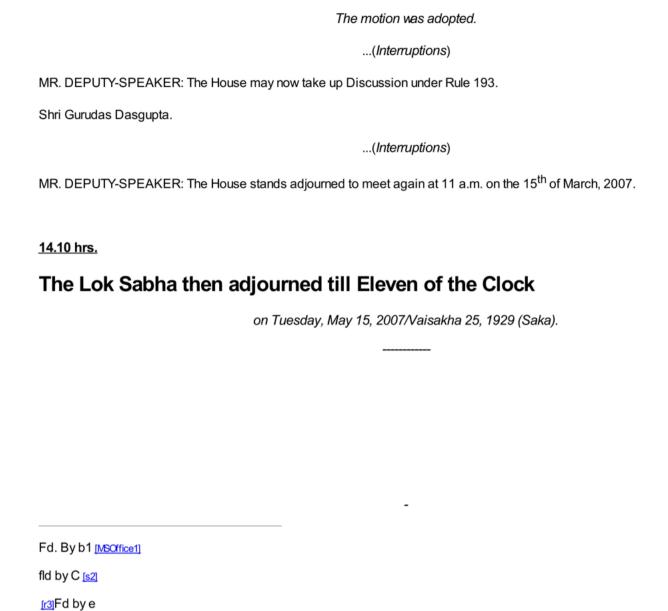
Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRIMATI D. PURANDESWARI: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."



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